- (b) whether it is also a fact that only 8 posts have been sanctioned in Harness and Saddlery Factory Kanpur; and
 - (c) if so, on what basis?

The Minister of Defence (Shri Kri.hna Menon): (a) The correct position is that ten per cent, of existing permanent posts of Lower Division Clerks in all the Ordnance Clothing Factories taken together have been sanctioned in the Selection recommended Grade as bv Second Pay Commission and distributed amongst individual factories on the basis indicated in answer to part (c) of the question.

- (b) Yes; it is a fact.
- (c) The total number of Selection Grade L.D.C. posts sanctioned for all factories together has been allocated to individual factories in the ratio which the total number of posts (both temporary and permanent) in each Factory bears to total number of L.D.C. posts temporary and permanent) in all the Ordnance & Clothing Factories. Under the rules, 80% of the vacancies in an establishment are permanent and 10% of these permanent vacancies should be in the Selection Grade. As. however. LDC. in factories are borne on a common seniority roster and confirmation/promotion made accordpermaingly, the actual number of nent LDC posts in a particular factory may not be exactly 80% of the total LDC strength of that factory. Hence it was considered preferable to distribute the Selection Grade L.D.C. posts in the ratio of the total LDC strength (permanent as well as temporary) of these factories rather than at 10% of the number of permanent LDC posts in each factory.

Coal Shortage in Kanpur

2436. Shri S. M. Banerjee: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that a serious coal and soft coke shortage is

being experienced by the people of Kanpur;

- (b) whether the State Government has approached the Central Government in this matter; and
- (c) if so, what steps have been taken by the Government?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). Government have not received any report of shortage of soft coke in Kanpur since April, 1961. Complaints were, however, received in respect of coal shortage experienced by two textile mills there.

(c) Necessary assistance by way of special allotments was rendered to tide over the difficulties. In addition, planned movement in block rakes and half rakes, is being made to meet the demands of coal for brick burning, and small scale industries, and soft coke. The State Government have also opened a coal dump at Kanpur.

Industrial Estates in Universities

2437. Shri D. C. Sharma: Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 331 on the 27th February 1961 and state the progress made so far in the scheme to start small industrial estates in selected universities in the country?

The Minister of Education (Dr. K. L. Shrimali): A statement is placed on the Table of the House. [See Appendix III, annexure No. 51]

Use of Punjabi by Delhi Admini tration

- 2433. Shri Ajit Singh Sarhadi: Will the Minister of Home Affairs be pleased to state:
- (a) what policy has been adopted by the Delhi Administration in regard to Punjabi in Gurmukhi script in educational and administrative sphere;
- (b) whether before adoption of any policy, all interests have been consulted?